

[English]

MR. SPEAKER : Now, listen to me. The Leader of the Opposition has raised a very pertinent question. Let the Home Minister get it enquired into and give the report to me. After going through the report of the Home Minister, I will decide what should be done. But I do agree with Mr. Vajpayee that members of Parliament will have to be extended the courtesy that they deserve.

(Interruptions)

[Translation]

DR. MURLI MANOHAR JOSHI : Sir, it has been said those Harijan Members of Parliament has lost his senses. This is very serious matter. The leader of the opposition has state this matter shold be referred to the privileges committee...(Interruptions)

[English]

MR. SPEAKER : I will see. The Chair will protect the privileges of the Members of this House, I can assure you that.

SHRI ATAL BIHARI VAJPAYEE : Now, Sir, allow me to raise a very important matter.

MR. SPEAKER : Only one issue in Zero Hour, Vajpayeeji.

[Translation]

DR. RAM LAKHAN SINGH (Bhind) : Mr. Speaker, Sir, Malampur Industrial area has been developed in Bhind district of Madhya Pradesh. It has been observed that none of the factories set up there has installed pollution control devices. as a result of which poisonous effluence of factories reaches Gohad dam via canal from when Besoli stream originates and hundreds of villages...(Interruptions)

[English]

MR. SPEAKER : Not today.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, there is a stalemate in the All India Institute of Medical Science...

MR. SPEAKER : I cannot allow the same member put supplementaries and also raise matters in Zero Hour too. Other Members have also to be given a chance. There are so many newcomers here and they are not getting a chance. I have to distribute that way.

[Translation]

SHRI RAM LAKHAN SINGH : It takes lives of hundreds of animals and atleast 50 percent damage is

done to the crops irrigated by the aforesaid canal. Sir, I submit that you may kindly direct the Government to take steps to enquire into the matter to ensure that pollution control devices are installed in all the factories there.

SHRI MUKHTAR ANIS (Sitapur) : Mr. Speaker, Sir, Hon'ble Minister of Water Resources while replying to a question regarding floods during the Question hour, has ignored Uttar Pradesh altogether. I want to mention a very important point regarding two rivers viz Ghaghra and Sharda flowing between Lakhimpur and Sitapur. The confluence of both these rivers takes place near Mallaypur in Sitapur which causes havoc in Sitapur and Lakhimpur.

Sir, first of all I may submit that these two rivers originate from Nepal and then flow is very fast which results in continuous erosion. Second thing is that Sharda Barrage has been built in Lakhimpur, and another barrage has been built on Baharaich Katrania ghat. The water of both the barrages is released into Ghaghara as well as Sharda as a result of which of these districts are on the verge of devastation. At present, 50 lakh people have become homeless. Every Village in the area has become victim of the floods caused by them. Now Engineers will release water from Sharda Barrage which will curse floods in the entire region.

Sir, I want to say two things - one is that steps should be taken to protect this region from floods and second thing is that water from Sharda and Katrania Barrages should not be released in the aforesaid rivers because it causes havoc in the entire region. I therefore, request that steps should be taken to prevent floods in our area.

[English]

MR. SPEAKER : Shri Manoranjan Bhakta

Islands have to be given special treatment here!

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Mr. Speaker, Sir, the Andaman & Nicobar Islands is a Union Territory and the Central Government is having the responsibility for the good governance of the Union Territory.

Sir, there is an acute problem of unemployment in the islands and at present, particularly today, the youths of Andaman & Nicobar islands are staging a *dharana* all over the Territory, asking for the employment potentialities in the Island. There are a large number of ad hoc appointments made in Groups 'A', 'B' and 'C' in different departments. The employees have been working there for seven to eight years and they are not being regularised. The situation is such that more than thousand posts are lying vacant and these have not been filled up.